

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 3503

30th March, 2021

NOTIFICATION

It is hereby notified that Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Division Bench in Court No.2 on **31.03.2021 (Wednesday) at 10.30 AM** for pronouncement of judgment in case(s) as per the Cause List. The scheduled Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice S. G. Chattopadhyay will sit on **31.03.2021 (Wednesday) after rising of the aforesaid Division Bench** and will take up WP(C) No.14 of 2021.

Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice Arindam Lodh will sit in Division Bench in Court No.2 on **31.03.2021 (Wednesday)** after rising of the aforesaid Division Bench comprising of Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice S. G. Chattopadhyay, as constituted for pronouncement of judgment and will take up case(s) as per the Daily Cause List. Their Lordships will also sit in the respective Single Benches after rising of this Division Bench.

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2021/ 3504-31

30th March, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


30.03.21

REGISTRAR (JUDICIAL)